

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. C.P.(CAA)/101/MB/2021

In

C.A.(CAA)/1112/MB/2020

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021**

NAME OF THE PARTIES: - Desai Foods Private Limited

Section 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The Company
Petition is deferred for Pronouncement of Order. The next date of
pronouncement is **12.07.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)